## GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:2942 ANSWERED ON:15.03.2010 DELAY IN DEVELOPMENT OF PORTS Paranjpe Shri Anand Prakash

## Will the Minister of SHIPPING be pleased to state:

- (a) whether port development projects have been delayed due to litigation;
- (b) if so, the details thereof, port-wise;
- (c) whether privatisation of ports has been the main cause of litigation at the hands of the bidders; and
- (d) if so, the details thereof alongwith the remedial steps taken by the Government in this regard?

## **Answer**

## MINISTER OF SHIPPING(SHRI G.K.VASAN)

- (a) & (b): Most of the port development projects have not been delayed due to litigation. However, some of the Major Port development projects which have been affected due to litigation are
- (i) Development of Fourth Container Terminal at Jawaharlal Nehru Port.
- (ii) Development of standalone container handling facility with a quay length of 330m towards north at Jawaharlal Nehru Port.
- (iii) Conversion of 8th Berth into Container Terminal at Tuticorin Port and
- (iv) Development of Container terminal at Ennore Port.
- (c): No, Madam
- (d): Does not arise.